GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3831 ANSWERED ON:14.12.2009 SCHEMES FOR BPL PEOPLE Lal Shri Kirodi ;Pakkirappa Shri S.;Rajbhar Shri Ramashankar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons getting benefits under various welfare schemes and the number of persons living Below Poverty Line among them, State-wise;

(b) whether the Government intends to evolve a mechanism for allotment of exclusive Social Security Number to each individual and prepare a nation-wide database for proper identification and verification and also for making improvement in the targets set for these schemes;

(c) if so, the details thereof;and

(d) the steps taken to allot Social Security Number to all the end users in order to ensure that all such persons can avail of all the benefits under these schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a): The Ministry of Rural Development through State Governments and Union Territory Administrations, implements the Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awaas Yojana (IAY), Total Sanitation Campaign (TSC) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS) specially for the persons/households living Below Poverty Line (BPL) in all the rural areas of the country.State-wise number of persons/households benefited under these schemes during 2008-09 is given in the Annexure.

(b) to (d): The Unique Identification Authority of India (UIDAI) has been mandated to issue Unique Identification number to all residents of India. It is for the concerned Ministry to use the Unique Identification (UID) numbers for proper identification and verification and also for making improvement in the targets set for their schemes.